## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3044 ANSWERED ON:30.08.2012 CASES OF PILFERAGE Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

## Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have taken note of growing number of cases of pilferage of various goods and incidences of crimes at different Railway godowns and yards in the recent past;

(b) if so, the details thereof during the last three years and the current year, division-wise; and

(c) the steps taken/being taken by the Railways to check the recurrence of such activities?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3044 BY SHRI D.B. CHANDRE GOWDA AND SHRI S.R. JEYADURAI TO BE ANSWERED IN LOK SABHA ON 30.08.2012 REGARDING CASES OF PILFERAGE.

(a) and (b): The number of cases of theft / pilferage of consignments over Indian Railways has decreased during the year 2011 as compared to the year 2010. Number of such cases reported during the last three years that is 2009, 2010, 2011 and the current year 2012 (Upto June), over Indian Railways, Division-wise is Appended.

(c): Following steps are being taken by the Railways to prevent theft/ pilferage of consignments:-

(i) Goods trains carrying valuable commodities are being escorted by Railway Protection Force in vulnerable and affected sections.

(ii) Armed pickets are provided at black spots to prevent criminal interference with the goods trains.

(iii) Criminals apprehended are prosecuted under the provisions of the Railway Property (Unlawful Possession) Act.

(iv) Crime Intelligence is gathered on the activities of the criminals involved in theft of Railway property and raids are being conducted at the dens of receivers of stolen Railway properties with the help of Local Police.

(v) Close coordination is being maintained with Local Police and Government Railway Police to prevent / detect the cases of theft / pilferage of Railway property.